

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/168/2017
NAME OF THE PETITIONER(S) : FINE METAL STAMPING PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P. HARIBABU.	Counsel for Petitioners	P. Haribabu
B. Sarath Babu	Representative Counsel for ROC, Chennai	6/12/17 B. Sarath Babu

ORDER

Counsels representing both the parties are present and prayed for time to make submissions. Time is enlarged at request. Put up on 18.12.2017.

sd
S Vijayaraghavan
Member (Technical)

sd
K Anantha Padmanabha Swamy
Member (Judicial)

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